

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT, DETAILED PUBLIC STATEMENT AND DRAFT LETTER OF OFFER FOR THE ATTENTION OF THE SHAREHOLDERS OF**

**INTERNATIONAL CONVEYORS LIMITED**

("ICL"/"TARGET COMPANY"/"TC")

CIN: L21300WB1973PLC028854

**Registered Office:** Falta SEZ, Sector-II, near Pump House No. 3 Village Akalmegh, Mouza Akalmegh, District 24, Parganas South, Kolkata-743504 **Phone No.:** +91-03174-222964; **Website:** [www.iclbelting.com](http://www.iclbelting.com) ;  
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In compliance with Regulation 6 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 2011 and subsequent amendments thereto (hereinafter referred to as "Regulations")

**VOLUNTARY OPEN OFFER FOR ACQUISITION OF UPTO 81,00,000 EQUITY SHARES, REPRESENTING 12.00% OF THE TOTAL PAID-UP /VOTING SHARE CAPITAL OF INTERNATIONAL CONVEYORS LIMITED, ("HEREIN AFTER REFERRED TO AS "ICL"/ "TARGET COMPANY"/ "TC") BY I G E (INDIA) PRIVATE LIMITED (HEREIN AFTER REFERRED TO AS "ACQUIRER") AND RAJENDRA KUMAR DABRIWALA (PAC 1), SURBHIT DABRIWALA (PAC 2), YAMINI DABRIWALA PAC 3), R.C.A. LIMITED (PAC 4), DABRI PROPERTIES AND TRADING COMPANY LIMITED (PAC 5), PUSHPA BAGLA (PAC 6), RITU DALMIA (PAC 7), SMITI SOMANY (PAC 8), SUJATA SARAF (PAC 9) (HEREIN AFTER COLLECTIVELY REFERRED TO AS "PACs") PURSUANT TO AND IN ACCORDANCE WITH REGULATION 6 READ WITH REGULATION 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, (THE "SEBI (SAST) REGULATIONS" OR "REGULATIONS").**

This Corrigendum to Public Announcement (PA), Detailed Public Statement (DPS) and Draft Letter of Offer (DLoO) is being issued by CapitalSquare Advisors Private Limited ("Manager to the Offer") for and on behalf of the Acquirer and PACs.

**A. BACKGROUND OF ACQUIRER AND PACs:**

In para no 3 of the Letter of Offer, the details of PAC 1, PAC 2, PAC 3, PAC 4, PAC 5, PAC 6, PAC 7, PAC 8 and PAC 9 have been incorporated.

The detail information of the aforedaid PACs are mentioned in the Letter of Offer.

Acquirer and PACs are forming part of the present Promoter and Promoter group of the Target Company.

**As on the date of this Corrigendum, the Acquirer and PACs holds following number of Equity shares of the Target Company:**

Acquirer and PACs	No. of shares	Shareholding as a % of total no. of shares
I G E (India) Private Limited (Acquirer)	1,04,88,608	15.54%
Rajendra Kumar Dabriwala (PAC 1)	24,26,620	3.59%
Surbhit Dabriwala (PAC 2)	1,23,24,859	18.26%
Yamini Dabriwala (PAC 3)	29,57,900	4.38%
R. C. A. Limited (PAC 4)	6,27,520	0.93%
Dabri Properties And Trading Company Limited (PAC 5)	23,00,000	3.41%
Pushpa Bagla (PAC 6)	31,359	0.05%
Ritu Dalmia (PAC 7)	8,26,286	1.22%
Smiti Somany (PAC 8)	7,90,000	1.17%
Sujata Saraf (PAC 9)	8,00,000	1.19%
<b>Total</b>	<b>3,35,73,152</b>	<b>49.74%</b>

The Acquirer along with PACs accept full responsibility for the information contained in this Corrigendum to the PA, DPS and DLoO and also accept responsibility for the obligations of the Acquirer and PACs laid down in the Regulations, as amended.

This Corrigendum is expected to be available on the SEBI website at <http://www.sebi.gov.in>.

For further details, please refer to the Letter of Offer issued by the Acquirer and PACs.

Contact Details of Registrar to the Offer shall be read as follows:

**Maheshwari Datamatics Private Limited**

23 R.N. Mukherjee Road 5th Floor, Kolkata-700001, West Bengal, India

**Phone No:** 033-22482248/2243-5029

**E-mail:** [mdpldc@yahoo.com](mailto:mdpldc@yahoo.com) ; **Website:** [www.mdpl.in](http://www.mdpl.in)

**Contact Person:** Mr. S K Chaubey/Ms Garima Kothari

**Issued by the Manager to the Offer on behalf of the Acquirer and PACs**



**MANAGER TO THE OFFER:**

**CAPITAL SQUARE ADVISORS PRIVATE LIMITED**

208, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (E ), Mumbai 400093, Maharashtra, India.

**Tel:** +91-22-66849999/9874283532

**Fax:** +91-22-66849998

**Website:** [www.capitalsquare.in](http://www.capitalsquare.in)

**Email Id:** [tanmoy.banerjee@capitalsquare.in](mailto:tanmoy.banerjee@capitalsquare.in), [mb@capitalsquare.in](mailto:mb@capitalsquare.in)

**Contact Person:** Mr. Tanmoy Banerjee

**SEBI Registration No:** INM000012219

**Place:** Mumbai

**Date:** 13/11/2020